

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 455 of 2003**

Jabalpur, this the 28<sup>th</sup> day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Vinod Kumar Choudhary, son of Shri  
M.D. Choudhary, aged about 34 years,  
Resident of 34, Trupati Nagar,  
Itarsi, M.P.

.... Applicant

(By Advocate – Shri B.da.Silva)

V e r s u s

1. Union of India, through the  
General Manager, Central  
Railway, Ministry of Railway,  
New Delhi.
2. The General Manager,  
Central Railway, Bhopal (MP).
3. The Sr. DCM, Central Railways,  
Bhusawal.

.... Respondents

(By Advocate – Shri M.N. Banerjee)

**ORDER (Oral)**

**By M.P. Singh, Vice Chairman –**

Heard the learned counsel for the parties and carefully perused  
the records.

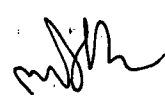
2. During the course of arguments the learned counsel for the  
respondents submitted that the apphcant has not fully exhausted the  
departmental remedies available to him as he has not filed the revision  
petition before the revisional authority.



3. Hence, we find that since the applicant has not exhausted the departmental remedies available to him, he is directed to file a revision petition bringing out all the facts before the revisional authority within a period of two months from the date of receipt of a copy of this order and if the applicant complies with this, the revisional authority is directed to consider and decide the revision petition of the applicant by passing a speaking, reasoned and detailed order within a period of three months from the date of receipt of the revision petition from the applicant.

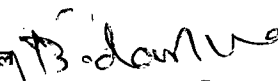
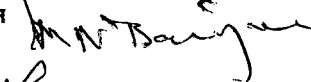
4. Accordingly, the Original Application stands disposed of. No costs.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

“SA”

पृष्ठांकन सं ओ/नं. .... जयलपुर, दि. ....  
पं. नि. नि. नि. ....  
(1) सचिव, जयलपुर जेल, जयलपुर  
(2) अध्यक्ष जी, जयलपुर जेल, जयलपुर  
(3) प्रभारी जी, जयलपुर जेल, जयलपुर  
(4) सहायक, जयलपुर जेल, जयलपुर  
सूचना एवं आवश्यक कार्यवाही हेतु  
जयलपुर जेल, जयलपुर

  
B. Damina  
  
M. P. Singh

Issued  
on 3-11-04  
BS